HARYANA VIDHAN SABHA

LIST OF BUSINESS FOR THE MEETING OF THE HARYANA VIDHAN SABHA TO BE HELD IN THE HALL OF THE HARYANA VIDHAN SABHA, VIDHAN BHAWAN, CHANDIGARH, ON WEDNESDAY, THE 12TH MARCH, 2025 AT 10.00 A.M. (FIRST SITTING).

I. QUESTIONS.

Questions entered in the separate list to be asked and answers given.

II. ZERO HOUR

III. CALLING ATTENTION NOTICES.

(i)	Calling Attention Notice No. 1 notice given by Shri Shishpal Keharwala, MLA	Regarding sending youths abroad illegally.
	Calling Attention Notice No. 10 notice given by Shri Arjun Chautala, MLA, clubbed with Admitted Calling Attention Notice No. 1	The Hon'ble Member may ask a clarificatory question at the time of discussion on the Calling Attention Notice No. 1.
	Calling Attention Notice No. 31 notice given by 1. Shri Aftab Ahmed, MLA; 2. Smt. Geeta Bhukkal, MLA; and 3. Shri Ashok Kumar Arora, MLA, clubbed with Admitted Calling Attention Notice No. 1	Shri Aftab Ahmed, MLA, being first signatory may also ask a clarificatory question at the time of discussion on the Calling Attention Notice No. 1.
(ii)	Calling Attention Notice No. 12 notice given by Shri Aditya Devilal, MLA	Regarding concern on water quality in Ponds.

IV. PAPER TO BE LAID ON THE TABLE OF THE HOUSE THROUGH NEVA PORTAL.

A MINISTER	to lay on the table the Haryana Contractual Employees (Security of Service)	
	Amendment Ordinance, 2025(Haryana Ordinance No. 1 of 2025).	

V. RESUMPTION OF GENERAL DISCUSSION ON THE GOVERNOR'S ADDRESS.

RESUMPTION of general discussion on the following motion moved by Shri Ghanshyam Dass, M.L.A. and seconded by Shri Yoginder Singh Rana, M.L.A. on the 10th March, 2025, namely:-

"That an address be presented to the Governor in the following terms:-

'That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 7th March, 2025 at 11.00 A.M.'."

CHANDIGARH: THE 11TH MARCH, 2025.

DR. SATISH KUMAR, SECRETARY.